

1	2	3	4	5	6	7	8	9	10
16. Union Bank of India	—	—	—	—	—	—	—	—	—
17. Vijaya Bank	100	66	48	—	—	—	—	—	—
18. Syndicate Bank	29	50	25	3	10	—	—	—	3
19. Central Bank of India	71	56	26	—	19	—	40	—	15

[English]

Currency Note and Coins

1646. SHRI THAWAR CHAND GEHLOT :
SHRI V. DHANANJAYA KUMAR :

Will the Minister of FINANCE be pleased to state:

(a) The number of Mints and Currency Note Printing Presses in the country and the capacity thereof, location-wise;

(b) the location of mints and currency note printing presses under construction and the likely capacity thereof indicating the time by which these mints and presses likely to start their production;

(c) the procedure for supply of adequate number of coins and currency notes to various centres alongwith the steps taken to ensure adequate supply of coins/notes; and

(d) the proposed plans to improve the situation?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATPAL MAHARAJ) : (a) and (b) The details of mints and currency note printing presses in the country and their capacity are as under:

Name of Unit	Location	Existing annual capacity (in million pieces)
1) India Govt. Mint	Mumbai	750
2) India Govt. Mint	Calcutta	750
3) India Govt. Mint	Hyderabad	400
4) India Govt. Mint	Noida (UP)	2000
5) Bank Note Press	Dewas (MP)	1875
6) Currency Note Press	Nashik	4000

Reserve Bank of India is also setting up two more note printing presses, one at Mysore in Karnataka and other at Salboni in West Bengal. One line of machine (phase-I) has started production in both these presses from 1-6-96 and 11-12-96, respectively. When fully commissioned by the end of 1999, their annual production capacity will be 9900 million pieces.

The India Government Mints at Mumbai, Calcutta and

Hyderabad are under modernisation for increasing their capacity as under:-

Name of Unit	Expected date of completion of Project	Capacity after modernisation (in million pieces)
1) IGM, Mumbai	31-12-98	1000
2) IGM, Calcutta	31-12-97	1000
3) IGM, Hyderabad	31-12-97	700

(c) and (d) The coins/notes are supplied to various centres through Reserve Bank of India currency chest branches of banks. With a view to increase production of coins/notes in the country, Government has taken the following steps:-

- (i) Modernisation of Government of India Mints at Mumbai, Calcutta and Hyderabad;
- (ii) complete coinisation of Rs.1; Rs.2; Rs.5 and diversion of spare capacity to printing of higher denomination of notes;
- (iii) modernisation of existing two note printing presses at Nashik and Dewas;
- (iv) setting up of two more note-printing presses under the direct control of Reserve Bank of India (i.e. one at Mysore in Karnataka and the other at Salboni in West Bengal); and
- (v) import of printed notes to the extent of 3600 million pieces (of a total face value of Rs.1,00,000 crores) and 1000 million pieces of coins (of a total face value of Rs.130 crores) as a one-time measure.

International Container Depot in Maharashtra

1647. SHRI DATTA MEGHE: Will the Minister of COMMERCE be pleased to state :

(a) the details of the International container depot in Maharashtra;

(b) the details of the International Container Depots set up/being set up/being set up by the private parties; and

(c) the details of the International Container Depots likely to be set up in the Western part of the country during the Ninth Five Year Plan ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (DR. BOLLA BULLI RAMAIAH) : (a) the details are given in Statement-I attached.

(b) The details are given in Statement-II attached.

(c) An Inter Ministerial Committee (IMC) is functioning in the Ministry of Commerce since 1992 to provide single window clearance to the proposals for setting up of Inland Container Depots (ICDs)/Container Freight Stations (CFSs) in the country. Setting up of Inland Container Depots/Container Freight Stations (ICDs/CFSSs) is an ongoing process. The proposals are considered by the IMC as and when received, on merits and viability consideration and as such no pre-determined targets envisaged.

Statement-I

Details of Inland Container Depots/Container Freight Stations in Maharashtra

- (a) Maharashtra—Walbander, Pune (3), Bhandup, J.N. Port, Mulund, Nhava Sheva (2), Dronagiri Node (4), Aurangabad, Nagpur (2), Jalgaon, Waluj, Jashkar (Nhava Sheva), Chanje (Near Sheva)

[Figure in brackets indicate total number]

Statement-II

Details of Inland Container Depots/Container Freight Stations by private parties

- (b) Nhava Sheva (2)* Dronagiri, Jashkar (Nhava Sheva), Dighi (Pune), Chanje (near Sheva)

*[Out of the two at Nhava Sheva, one is functioning. All others are under implementation].

Advance Ruling Authority

1648. SHRI P. SHANMUGAM : Will the Minister of FINANCE be pleased to state :

(a) Since when is the Authority on Advance Rulings for the NRIs has started functioning;

(b) The number of NRIs sought advance rulings from the Authority during the last one year;

(c) The details of the NRIs residing in different countries claiming NRIs status and sought advance rulings from the Authority; and

(d) The revenue so far earned by the Government from the NRIs seeking such advance rulings from the Authority during the last one year?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATPAL MAHARAJ) : (a) The Authority for Advance Rulings for Non-Residents has been functioning since 15th July, 1994.

(b) Twenty Non-Resident Indians have sought advance rulings from the Authority during the last one year.

(c) The details of the NRIs alongwith their country of residence, who have sought advance rulings, is given in the enclosed Statement.

(d) The Authority gives rulings on proposed transactions which may or may not be acted upon by the NRIs. Therefore, there may or may not be revenue effect of the Rulings.

Statement

Names of NRIs and the country of their residence, who have sought advance Rulings from the Authority for Advance Rulings w.e.f. 01.08.1996 onwards

Sl. No.	Name	Country of Residence
1.	Mr. Sunil Hariram Makhija	UAE
2.	Dr. Suresh Bhandari	USA
3.	Mr. Rishi Prakash Gupta	UAE
4.	Narayanan Pudukode Parameswaran	UAE
5.	Usha Narayanan	UAE
6.	Mr. Lachman Alimchand Bhatia	UAE
7.	Mr. Ajay Kumar Rathi	USA
8.	Dr. Maharaj Krishan Wanchoo	USA
9.	Mr. Gadhamsetty Subramanyam	UAE
10.	Mr. Ganesh Shravan Patel	UAE
11.	Mr. Jamnadas Odhavji Sheth	UAE
12.	Mr. P.R. Subramanian	UAE
13.	Mrs. Sarda Subramanian	UAE
14.	Mr. Sunil Stanislaus George Rebello	UAE
15.	Mr. A.S. Mani	Bahrain
16.	Dr. Prajesh Kumar Sinha	Zambia
17.	Dr. Anjali Sinha	Zambia
18.	Devabhaktuni Durga	UAE
19.	Shri Nihalchand Chunilal Chauhan	UAE
20.	Mr. Tejinder Singh Sethi	UAE

Excise Duty Evasion

1649. SHRI JAI PRAKASH (HARDOI) : Will the Minister of FINANCE be pleased to refer to the answer given to Unstarred Question No. 4377 dated March 21, 1997 regarding Excise duty evasion and state: